

FORM G

JUPITER LANDSCAPES PRIVATE LIMITED
EXTENSION OF TIMELINE FOR INVITATION OF EXPRESSION OF INTEREST UNDER FORM G
FOR JUPITER LANDSCAPES PRIVATE LIMITED
OPERATING IN REAL ESTATE INDUSTRY,
HAVING PROJECT AT THANE, MAHARASHTRA, WITH ITS OWN LAND.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This is with reference to the Form G dated 30th November, 2024 and pursuant to the approval received from the majority Committee of Members (CoC), the last date of receipt of Expression of Interest stands extended as per the timeline given below:

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Jupiter Landscapes Private Limited PAN No. AADCJ2332E CIN No – U70102MH2013PTC251177
2.	Address of the registered office	F 1, Plot No 99, Kavya Aura, Ground Floor, Tulsiwadi, Sitaram, Ghadigaonkar, Tardeo, Mumbai City, Mumbai, Maharashtra, India, 400034
3.	Details of place where majority of fixed assets are located	The Company has a real estate project named "Kavya Grandeur" located at Survey no 35/1, 35/2, 36/3, 36/4 Village Boriwade Kasarvadavli, Ghodbunder road, Opposite Ratnatej Society, Behind Hyper city mall. Thane – 400615
4.	Further details including last available financial statements (with schedules) of two years, lists of creditors and Eligibility for resolution applicants under section 25(2)(h) of the Code are available at URL:	The same can be availed by sending a request to – rp@jupitercirp.com .
5.	Last date for receipt of expression of interest	Revised Date – Friday, 10 th January, 2025 (as extended from earlier date of Monday, 16 th December, 2024)
6.	Date of issue of provisional list of prospective resolution applicants	Revised Date – Wednesday, 15 th January, 2025 (as extended from earlier date of 26 th December, 2024)
7.	Last date for submission of objections to provisional list	Revised Date – Monday, 20 th January, 2025 (as extended from earlier date of 31 st December, 2024)
8.	Date of issue of final list of prospective resolution applicants	Revised Date – Wednesday, 22 nd January, 2025 (as extended from earlier date of 10 th January, 2025)
9.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Revised Date – Monday, 27 th January, 2025 (as extended from earlier date of 15 th January, 2025)
10.	Last date for submission of resolution plans	Revised Date – Wednesday, 26 th February, 2025 (as extended from earlier date of Friday, 14 th February, 2025)
11.	Process email id to submit Expression of Interest	rp@jupitercirp.com .

For Jupiter Landscapes Private Limited

Sd/-

Hari Kishan Bhoklay, Authorized Signatory

For KDRA Insolvency Professionals Private Limited

Resolution Professional

Jupiter Landscapes Private Limited (Under CIRP)

Reg. No: IBBI/IPE-0059/IPA-1/2022-23/50037

Correspondence Address of the Resolution Professional:

Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West,
Mumbai – 400053, Registered Email ID – irp@kanchansobha.com

Date: 31 December, 2024

Place: Mumbai